

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 27th Oct., 1976.

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NOTIFICATION
(INCOME TAX)

NO.1541 (F.No.187/8/76-IT(AI): In exercise of the powers conferred by section 126 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby deletes the existing entries relating to the Income-tax Officer, Insurance Agents Circle, A-Ward, Calcutta and Income-tax Officer, Insurance Agents Circle, B-Ward, Calcutta in the Schedule annexed to its Notification No.1(F.No.233/63-IT) dated the 18th May, 1964 as amended from time to time and adds the following entry in the said schedule.

1.	2.	3.	4.	5.	6.
Sl.No. 85	All persons within the city of Calcutta and the Civil District of Howrah and 24-Parganas with income by way of remuneration or reward whether by way of commission or otherwise, for soliciting or procuring Insurance business (including business relating to the continuance, renewal or revival of Policies of Insurance), other than those who derive income also from (i) salaries (and are assessable by any of the Income-tax Officers in Central Salaries Circle, Railways and Miscellaneous Salaries Circle, Distt. IIIA, and Dist. VA, Calcutta) or (ii) business and/or profession other than as an Insurance Agent.	Income-tax Officer, Insurance Agents Circle, Calcutta.	Inspecting Assistant Commissioner of Income-tax who has been vested with the powers to perform the functions of an Inspecting Assistant Commissioner of Income-tax in respect of Insurance Agents Circle, Calcutta.	Appellate Assistant Commissioner of Income-tax who has been vested with the powers to hear appeals against the decisions of the Income-tax Officer referred to in Col.3.	Commissioner of Income-tax who has been vested with the jurisdiction over the Income-tax Officer referred to in Col.3.

This notification shall take effect from 15.11.1976.

SA/-

(M.SHASTRI)

UNDER SECT. CENTRAL BOARD OF DIRECT TAXES

contd....2/-

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv), New Delhi.
3. Director of GST Services (Income-tax), 1st Floor, Aiwan-e-Ghalib,
Kata Surkal Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T.
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6. Bulletin Section of Directorate of Inspection (RS&P),
New Delhi (5 copies).
7. Director of Training, IBS(Direct Taxes), Staff College,
Nagpur (5 copies).
8. Shri M.E. Rao, Joint Secy., Ministry of Law, Justice and
Company Affairs, (Department of Legal Affairs).

Sd/-

(M. SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

(M. SHASTRI)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITAI/1519/396/RSP/76

PASTOR